

FURTHER REVISED

**DATE-WISE PROGRAMME OF THE BUSINESS TO BE
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA
DURING ITS SEVENTH SESSION FROM THE 15TH
FEBRUARY, 2019 TO 22ND FEBRUARY, 2019.**

Friday, the 15th February, 2019 (10.00 A.M.)	Resumption of Discussion on Governor's Address. (To be concluded)
Saturday, the 16 th February, 2019 Sunday, the 17 th February, 2019	} Holidays
Monday, the 18th February, 2019 (11.00 A.M.)	Presentation of Budget Estimates for the year 2019-20.
Tuesday, the 19 th February, 2019	Holiday
Wednesday, the 20 th February, 2019 (2.00 P.M.)	i) Presentation of Finance Accounts of Govt. of Punjab (Volume-I and Volume-II) for the year 2017-18 and Appropriation Accounts of Govt. of Punjab for the year 2017-18; ii) Presentation of Supplementary Demands for Grants for the year 2018-19; iii) Appropriation Bill on Supplementary Demands for grants for the year 2018-19; and iv) General Discussion on Budget Estimates for the year 2019-20.
Thursday, the 21 st February, 2019 (10.00 A.M.)	Non-official Business
Friday, the 22 nd February, 2019 (10.00 A.M.)	I. Resumption of General Discussion on Budget Estimates for the year 2019-20. (To be concluded) II. <u>Financial Business-</u> i) Discussion and Voting on Demands for Grants in respect of Budget Estimates for the year 2019-20; and ii) Appropriation Bill in respect of Budget Estimates for the year 2019-20. III. Motion regarding Elected Committees. IV. Motion under Rule 16 regarding adjournment of the House <u>sine-die</u> . V. Legislative Business.

**CHANDIGARH :
THE 14TH FEBRUARY, 2019.**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**


Secretary
Punjab Vidhan Sabha
Chandigarh

P.T.O.

To

All Members of the Punjab Vidhan Sabha.

No. 9-LA-2019/ 2831, dated Chandigarh, the 14th February, 2019.

No. 9-LA-2019/ 2832, dated Chandigarh, the 14th February, 2019.

Copy forwarded for information to –

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2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
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4. the Principal Secretary to Governor, Punjab;
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18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
19. all Press Correspondents stationed at Chandigarh.


SUPERINTENDENT,
for SECRETARY.